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**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)**

ORDER

No.: 1448 Dated: 02-02-2018

Consequent upon selection and appointment of Steno Typists in Subordinate Courts of Jammu division, vide Order No. 1418 dated 29.01.2018, the following transfers and postings of Steno Typists are made in the interest of justice:-

1. Shri Pradeep Vaid S/o Kishore Vaid R/o H. No. 279, Pacci Dhakki Jain Bazar, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Sub Judge, Nowshera vice Shri Sarabjot Singh.
 2. Shri Varun Sanotra S/o Durga Dass R/o H. No. 165, Lane No. 6, New Plot, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Kalakote against the available vacancy.
 3. Shri Amit Kumar S/o Tarsem Lal R/o W. No. 67, near Ram Ji Temple Muthi, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Thanamandi against the available vacancy.
 4. Ms Akriti Rathore D/o Kundan Lal R/o F-157, Dogra Hall, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Special Municipal Magistrate, Jammu against the available vacancy.
 5. Shri Amit Singh S/o Anant Ram R/o Poonda, Basohli, Kathua appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Bani against the available vacancy.
 6. Shri Shammi Kumar S/o Romesh Chand R/o Village Badala, P/o Changran, Kathua appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Basohli vice Shri Joginder Kumar.
 7. Ms Nitaksha Sharma D/o Onkar Sharma R/o H. No. 80, W. No. 1, Bishnah, Jammu appointed temporarily as Steno Typist in the pay scale
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of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Mobile Magistrate (Traffic), Jammu vice Shri Shashi Pal.

8. Shri Sumit Sangra S/o Milkhi Ram R/o Channi Bija, Trikuta, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, Thanamandi against the available vacancy.
9. Ms Neha Kumari D/o Joginder Kumar R/o Mohalla Bhagata, Paloura, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of 3rd Additional Munsiff, Jammu against the available vacancy.
10. Ms Reecha Sharma D/o Sushil Kumar R/o Shiv Nagar P/o Miran Sahib, R.S.Pura, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, R.S.Pura vice vice Ms. Shilpa Gupta.
11. Ms Nidhi D/o Devinder Kumar R/o H. No. 98, Sec. 11, Nanak Nagar, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Chief Judicial Magistrate, Reasi against the available vacancy.
12. Shri Sushant Chalotra S/o Baldev Raj Chalotra R/o Vill. Shahpur P/o Rehal, Bishnah, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Kotranka against the available vacancy.
13. Ms Renu Bala D/o Tilak Raj R/o H.No. 119/F, Janki Vihar, Patoli Morh old Janipur, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Chenani vice Shri Ramesh Khajuria.
14. Ms Monika Sharma D/o Manohar Lal Sharma R/o H. No. 60, L.No. 2, Dream City, Muthi, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Sub Judge, Batote vice Shri Raj Kumar Sharma.
15. Shri Divakar Sharma S/o Joginder Sharma R/o H. No. 163, W. No. 13, Bishnah, Jammu appointed temporarily as Steno Typist in the pay scale

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of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Budhal against the available vacancy.

16. Shri Swaraj Singh Chib S/o Sudarshan Singh Chib R/o Dhinday Kalan P/o Rattian, R.S.Pura, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Special Mobile Magistrate, Poonch against the available vacancy.
17. Shri Rahul Sharma S/o Dwarka Nath R/o H.No. 8/A, Lane No. 1, Basant Nagar, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Poonch against the available vacancy.
18. Ms Pooja Sharma D/o Mansukh Sharma R/o Hartyan, Udampur appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, Ramban against the available vacancy.
19. Ms Ranjana Chopra D/o Jagatter Singh Chopra R/o H.No. 25, Durga Nagar, Sec. 1 Roop Nagar, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Rajouri against the available vacancy.
20. Shri Ashish Mehra S/o Yog Raj R/o VPO Halqua, Tehsil Marh, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, Surankote against the available vacancy.
21. Ms Meenakshi Devi D/o Ram Rattan R/o Q. No. 344, Janipur Housing Colony, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Special Mobile Magistrate, Rajouri against the available vacancy.
22. Shri Sandeep Kumar S/o Harbans Lal R/o Neota, Bhaderwah appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Sub Judge, Bhaderwah against the available vacancy.

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23. Shri Deeraj Kumar Sabongotra S/o Daljeet Kumar Sabongotra R/o H. No. JMC. 392, Shanti Nagar Toph Sherkhania, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Banihal against the available vacancy.
24. Shri Samash Din S/o Hasan Din R/o Channi Himmat, H. No. 13, Gujjar Nagar, Bahu Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate Court, Billawer against the available vacancy.
25. Ms Pooja Rajput D/o Kuldeep Singh R/o Balotta Upperla, Udampur A/P H. No. 250, Pacci Dhaki, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, Reasi against the available vacancy.
26. Ms Injela Devi D/o Manohar Lal R/o Sazar Paddar, Kishtwar R/o appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, Kishtwar against the available vacancy.
27. Shri Riaz Mohd. S/o Bashir Mohd. R/o Vill. Samailpur, Badi Brahamna, Samba appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Mahanpur against the available vacancy.
28. Shri Shaheen S/o Manzoor Hussain R/o Poonch House Quarter, Panjitrithi, Jammu appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Additional Special Mobile Magistrate, Doda against the available vacancy.
29. Shri Sandeep Kumar S/o Barfi Nath R/o Sanga Kuntwar Kishtwar appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Gandoh against the available vacancy.
30. Shri Mohammad Abdullah S/o Ghulam Mohd. Malik R/o Bharath Doda appointed temporarily as Steno Typist in the pay scale of Rs.5200-

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20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff/JMIC, Thatri against the available vacancy.

31. Shri Vijay Kumar S/o Babu Ram R/o Sattian, Ramnagar Udhampur appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Doda against the available vacancy.
32. Shri Mohd. Taj S/o Mohd. Nazir R/o Namblan, Rajouri appointed temporarily as Steno Typist in the pay scale of Rs.5200-20200 with grade pay of Rs. 2400 is posted as such in the Court of Sub Judge, Surankote vice Shri Mangal Kumar.
33. Shri Vishal Uppal, Steno Typist posted in the Court of Munsiff/JMIC, Hiranagar is transferred and posted as such in the Court of Special Pasenger Tax Magistrate, Jammu against the available vacancy.
34. Shri Joginder Kumar, Steno Typist posted in the Court of Munsiff/JMIC, Basohli is transferred and posted as such in the Court of Munsiff/JMIC, Hiranagar vice Shri Vishal Uppal.
35. Shri Mangal Kumar, Steno Typists posted in the Court of Sub Judge, Surankote is transferred and posted as such in the Court of Special Excise Magistrate, Jammu vice Shri Rishi Kumar Abrol.
36. Shri Rishi Kumar Abrol, Steno Typist posted in the Court of Special Excise Magistrate, Jammu is transferred and posted as such in the Court of Munsiff/JMIC, Majalta vice Shri Vikas Mahajan.
37. Shri Vikas Mahajan, Steno Typist posted in the Court of Munsiff/JMIC, Majalta is transferred and posted as such in the Court of Railway Magistrate, Jammu vice Shri Sunil Kumar-I.
38. Shri Sunil Kumar-I, Steno Typist posted in the Court of Railway Magistrate, Jammu is transferred and posted as such in the Court of Special Mobile Magistrate, Kathua against the available vacancy.
39. Shri Shashi Pal, Steno Typist posted in the Court of Additional Mobile Magistrate (Traffic), Jammu and at present attached with the Court of 3rd Additional District and Sessions Judge, Jammu is transferred and posted as such in the Court of Special Mobile Magistrate, Udhampur against the available vacancy.
40. Shri Sunil Kumar-II, Steno Typist posted in the Court of City Judge, Jammu is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Udhampur against the available vacancy.



41. Ms Sonia Gupta, Steno Typist posted in the Court of 2nd Additional Munsiff, Jammu is transferred and posted as such in the Court of Munsiff/JMIC, Akhnoor vice Shri Amit Sharma.
42. Shri Amit Sharma, Steno Typist posted in the Court of Munsiff/JMIC, Akhnoor is transferred and posted as such in the Court of Sub Judge, Ramnagar vice Shri Suresh Kumar.
43. Shri Suresh Kumar, Steno Typist posted in the Court of Sub Judge, Ramnagar is transferred and posted as such in the Court of City Judge, Jammu vice Shri Sunil Kumar-II.
44. Ms Shilpa Gupta, Steno Typist posted in the Court of Additional Special Mobile Magistrate, R.S.Pura and at present attached with the Court of Sub Registrar, Jammu is transferred and posted as such in the Court of Sub Judge, Katra against the available vacancy.
45. Ms Tarvinder Kour, Steno Typist posted in the Court of Special Mobile Magistrate (Traffic), Jammu is transferred and posted as such in the Court of Munsiff/JMIC, Katra against the available vacancy.
46. Shri Naresh Kumar, Steno Typist posted in the Court of Munsiff/JMIC, Bishnah is transferred and posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Udampur against the available vacancy.
47. Shri Sarabjot Singh, Steno Typist posted in the Court of Sub Judge, Nowshera is transferred and posted as such in the Court of Special Mobile Magistrate (Traffic) Jammu vice Ms. Tarvinder Kour.
48. Shri Ramesh Khajuria, Steno Typist posted in the Court of Minsiff/JMIC, Chenani is transferred and posted as such in the Court of Munsiff/JMIC, Bishnah vice Shri Naresh Kumar.
49. Shri Raj Kumar Sharma, Steno Typist posted in the Court of Sub Judge, Batote is transferred and posted as such in the Court of 2nd Additional Munsiff, Jammu vice Ms. Sonia Gupta.

Note:

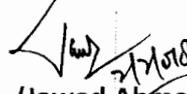
- A) i) All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- iv) The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by a Judicial Magistrate Ist

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Class to the effect that in case any adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.

- v) The salary of the new appointees shall not to be drawn unless a satisfactory report in respect of (ii) & (iii) above is received by the concerned Presiding Officer.
- B) *Any transfer order/attachment order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.*

(By Order)



(Jawad Ahmed)

Principal Secretary to
Hon'ble the Chief Justice

No.: /PSY Dated:

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.
...for information.
- 3-11. Pr. District & Sessions Judge, Jammu/ Kathua/Udhampur/ Bhaḍerwah/Rajouri/Poonch/Reasi/Ramban Kishtwar
- 12-17 Sub Judge/CJM, Reasi/nowshera/Batote/Bhaderwah/Surankote/Katra
- 18-20. Special Mobile Magistrate (Sub Judge), Rajouri/poonch/Udhampur.
21. Special Passenger Tax Magistrate, Jammu.
22. City Judge, Jammu.
23. Special Municipal Magistrate, Jammu.
24. Railway Magistrate, Jammu.
25. Excise Magistrate, Jammu
26. Special Mobile Magistrate (Traffic), Jammu.
- 27-39. Munsiff/JMIC, Kalakote/Thanamandi/Bani/Katra/Basohli/Kotranka/Chenani/Budhal/Banihal/Mahanpur/Gandoh/ Thatri/Hiranagar.
- 40-46. Additional Special Mobile Magistrate (Munsiff), Thanamandi/R.S.Pura/Ramban/Billawar/Reasi/Kishtwar/Doda
- 47-50. Munsiff Mobile Magistrate (Traffic), Poonch/Rajouri/Doda/Udhampur.
51. 2nd Additional Munsiff, Jammu.
62. 3rd Additional Munsiff, Jammu.
..... for information and necessary action.
20. Sh./Ms _____
..... for information and compliance.
21. Order File.
22. Incharge NIC, High Court wing, Jammu for uploading in High Court Website.